

**THE HYDERABAD STATE SUPPLEMENTARY
APPROPRIATION ACT, 1956.**

No. IV OF 1956.

(Received the assent of the Rajpramukh on 31st March, 1956; assent first published in the Hyderabad Gazette Extraordinary on the 31st March, 1956).

An Act to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the State of Hyderabad for the service of the year ending on 31st day of March, 1956.

WHEREAS it is expedient to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the State of Hyderabad for the service of the year ending on the 31st day of March, 1956;

Preamble.

BE it enacted in the Seventh Year of Our Republic as follows :—

1. (1) This Act may be called the Hyderabad State Supplementary Appropriation Act, 1956.

Short title and commencement.

(2) It shall come into force at once.

2. From and out of the Consolidated Fund of the State of Hyderabad there may be paid and applied sums not exceeding those specified in column 5 of the Schedule amounting in aggregate to the sum of Rupees five crores, fifty-one lakhs, seventy-eight thousand, seven hundred and thirteen, towards defraying the several charges coming in course of payment during the year ending on the 31st day of March, 1956 in respect of the services specified in column 2 of the Schedule.

Issue of Rs. 5,51,78,713 out of the Consolidated Fund of the State of Hyderabad for the year 1955-56.

3. The sum authorised to be paid and applied from and out of the Consolidated Fund of the State of Hyderabad by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the 31st day of March, 1956.

Appropriation.

*Supplementary (1956: HYD. Act IV
Appropriation*

SCHEDULE.

(See Sections 2 and 3).

Serial No.	Services and purposes	Sums not exceeding		Total
		Charged on the Consoli- dated Fund	Other expen- diture to be met out of the Consoli- dated Fund	
1	2	3	4	5
	A.—Revenue Expenditure.	Rs.	Rs.	Rs.
1.	7-Land Revenue	14,10,755	14,10,755
2.	10-Forest	1,75,532	1,75,532
3.	12-Charges on account of Motor Vehicles Acts	12,075	12,075
4.	13-Other Taxes and Duties	50,962	50,962
5.	XVII-Irrigation, Navigation, Embankment, etc. (Com- mercial)	1,40,000	1,40,000
6.	18-Other Revenue Expendi- ture financed from Ordinary Revenues	5,400	5,400
	22-Interest on Debt and Other Obligations	19,68,181	..	19,68,181
7.	25-General Administration	10,16,442	10,16,442
8.	27-Administration of Justice	26,000	26,000
9.	37-Education	300	300
10.	38-Medical	100	100
11.	39-Public Health	5,250	5,250
12.	40-Agriculture	1,16,174	100	1,16,274
13.	41-Veterinary	1,25,100	1,25,100
14.	43-Industries & Supplies	200	200
15.	47-Miscellaneous Depts.	2,21,855	2,21,855
16.	50-Civil Works	500	500

SCHEDULE (Contd).

Serial No.	Services and purposes	Sums not exceeding		Total
		Charged on the Consoli- dated Fund	Other expen- diture to be met out of the Consoli- dated Fund	
1	2	3	4	5
17.	52-A. Other Revenue Expen- diture connected with Elec- tricity Schemes	5,000	5,000
18.	XLI-Receipts from Electri- city Schemes—Working Ex- penses	1,09,394	1,09,394
19.	54-A. Territorial and Political Pensions	6,00,000	6,00,000
	55-Superannuation Allowan- ces and Pensions	81,000	..	81,000
20.	55-A Commutation of Pen- sions from Ordinary Revenues	..	5,00,000	5,00,000
21.	56-Stationery and Printing	4,74,200	4,74,200
22.	57-Miscellaneous	21,858	8,21,453	8,43,311
23.	63-B. Community Develop- ment Projects	82,15,167	82,15,167
	Total Expenditure of Revenue Account	21,87,213	1,39,15,785	1,61,02,998
B.—Capital Account.				
24.	68-Irrigation, etc., Projects	46,584	46,584
25.	72-Capital Outlay on Indus- trial Development	4,31,595	4,31,595
26.	80-A. Capital Outlay on Multi- purpose River Schemes	37,00,000	37,00,000
27.	81-Civil Works	4,00,200	4,00,200
28.	82-B. Capital Outlay on Road Transport Schemes	2,00,200	2,00,200

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SCHEDULE.

Serial No.	Services and purposes	Sums not exceeding		Total
		Charged on the Consoli- dated Fund	Other expen- diture to be met out of the Consoli- dated Fund	
1	2	3	4	5
29.	83-Payment of Commuted Value of Pensions	5,00,000	5,00,000
30.	85-A. Capital Outlay on State Schemes of State Trading	14,56,417	14,56,417
	Total Capital Account	67,34,996	67,34,996
C—DEBT HEADS				
	N-Public Debt	3,13,39,719	..	3,13,39,719
31.	P-Loans and Advances by the State Government	10,01,000	10,01,000
	Total Debt Heads	3,13,39,719	10,01,000	3,23,40,719
	Grand Total	3,35,26,932	2,16,51,781	5,51,78,713